

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 10
436/241-242/PB/2018

IN THE MATTER OF:

Manish J. Shah & Ors.

... Applicant/Petitioner

Vs

Salora International Ltd. & Ors.

... Respondent

Order under Section 241-242.

Order delivered on 07.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ashutosh Gupta And Gaurav Rana, Advocates

For Respondent : Mr. At Patra, Mr. Aditya Ghadge, Mr. Birender Bhatt,
Advocates For Respondent No. 1 To 5.

ORDER

CA-271/2021

CA allowed. C. P. No. 436/241-242/PB/2018 is dismissed
as withdrawn.


(SH. BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

07.07.2021
DPK